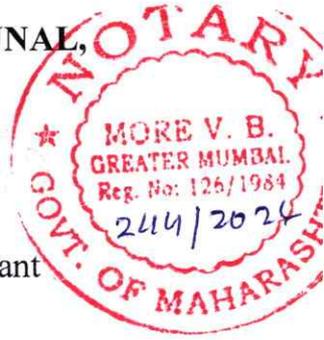


**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE****ORIGINAL APPLICATION No.42/2025(WZ)**

Go Green Foundation Trust & Anr.

... Applicant

v/s

Union of India & Ors.

... Respondents

**Affidavit in Reply on behalf of Maharashtra Pollution Control
Board i.e. Respondent No.4**

I, Pratap Jagtap, Aged -Adult, Occupation-Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Mumbai-I, having Office address at Kalpataru Point, 2nd Floor, Sion-Matunga Scheme Road No.8, Near Sion Circle, Sion (East), Mumbai-400 022, do hereby state on solemn affirmation as under :-

1. I say and submit that the present Application has been filed by the Applicant in respect of illegal construction of residential and commercial building project carried out by M/s.Rubberwala Housing and Infrastructure Ltd. at C.S. No.990 at 243-G, Pathe Bapurao Marg (Falkland Road), Girgaon Division, "D" Ward, Mumbai by violating terms and conditions of Environmental Clearances, Consent to Establish and Consent to Operate.
2. I say and submit that I am filing this Affidavit in Reply in compliance of the Order dated 5/2/2026 passed by this Hon'ble NGT.

3. I say and submit that in compliance of the Order dated 25/8/2025 passed by this Hon'ble NGT, the Joint Committee has filed its Report dated 4/2/2026 before this Hon'ble NGT, which was taken on record by this Hon'ble NGT.
4. I say and submit that the Respondent Board has issued a Stop Work Directions dated 20/10/2025 to M/s.Rubberwala Housing and Infrastructure Ltd., which is enclosed to the Joint Committee as an Annexure-III.
5. I say and submit that the Officials of Respondent Board verified the compliance of the Stop Work Directions on 5/1/2026 and observed that the construction activities at the aforesaid site is not in operation and the STP & OWC found in operation.
6. Hence this submission.

Solemnly affirmed on this 25th day of March, 2026 at Mumbai.

For and on behalf of the
Maharashtra Pollution Control
Board,



(Pratap Jagtap)

Sub-Regional Officer, Mumbai-I

Place:- Mumbai
Dated:- 25/03/2026



BEFORE ME

 25/03/2026

VASANT B. MORE
Notary Gr. Mumbai
7, Vijaya Sadan, Flat No. 304,
Above Axis Bank,
Sion West, Mumbai-400022

REGISTER Sr. No 244/2026

